

DIVISION BENCH
COURT - II

P-107

**NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA**

RCP(IB)/1(KB)2023

**CORAM: 1. HON'BLE MEMBER(J), SMT. BIDISHA BANERJEE
2. HON'BLE MEMBER(T), SHRI D. ARVIND**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 10TH MAY 2024

| | |
|------------------|---|
| IN THE MATTER OF | HINDUSTAN ADHESIVE & CHEMICALS VS ALISHAN VENEER & PLYWOOD PRIVATE LIMITED |
| UNDER SECTION | IBC UNDER SEC 9 |

Appearance (via video conferencing/physically)

Mr. Avik Chaudhuri, Adv.] for the Operational Creditor
Ms. S. Majumder, Adv.

Mr. Ramesh Kr. Varma, PCS] for the Corporate Debtor

ORDER

1. Ld. Counsel for the parties present.
2. Ld. Counsel for the Corporate Debtor is permitted to file hardcopy of the Reply Affidavit today and the same is filed and taken on record.
- 3. Reserved for Orders.**
4. Written notes of arguments be filed by the parties, if any, within a period of seven days.

**D. Arvind
Member (Technical)**

**Bidisha Banerjee
Member (Judicial)**